

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.298 of 2013 and IA No. 394 of 2013

Dated: 25th April, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat Gas Company Ltd. Appellant (s)
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Versus

Counsel for the Appellant(s) : Mr. Apporva Mishra
Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Ms. Sonali Malhotra

ORDER

Learned Counsel for the Appellant has finished his arguments in Appeal No. 298 of 2013. He is filing his written notes after serving copy on the other side. Learned Counsel for the Respondent (PNGRB) is directed to file the Reply on or before 16.5.2014 after serving copy on the other side.

Post the matter for further hearing on **16.05.2014 at 2.30p.m.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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